PAYMENT OF WAGES (MINES) AMENDMENT RULES, 1976 AND ANNUAL REPORT OF NATIONAL LABOUR INSTITUTE, NEW DELHI FOR 1974-75

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table—

- (1) A copy of the Payment of Wages (Mines) Amendment Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 360 in Gazette of India dated 6th March, 1976, under sub-section (6) of section 26 of the Payment of Wages Act, 1936. [Placed in Library. See No. LT-10592/76].
- (2) A copy of the Annual Report of the National Labour Institute, New Delhi, for the year 1974-75 together with a copy of the Certified Accounts (Hindi and English versions). [Placed in Library. See No. LT-10592/76].

NOTIFICATION UNDER CENTRAL EXCISE RULES, 1944

THE MINISTER OF STATE INCHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table a copy of Notification No. 134/76-Central Excises [G.S.R. 272(E)] (Hindi and English versions) published in Gazette of India dated the 1st April, 1976, issued under the Central Excise Rules, 1944, together with an explanatory memorandum, [Placed in Library See No. LT-10594/76].

12.02 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

 (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Kajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 31st March, 1976, agreed without any amendment to the Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Amendment Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 25th March, 1976.

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 31st March, 1976 agreed without any amendment to the Departmentalisation of Union Accounts (Transfer of Personnel) Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 25th March, 1976."

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND NINETY-NINTH REPORT

SHRI H. N. MUKERJEE (Calcutta-North-East): I beg to present the Hundred and Ninety-ninth Report of the Public Accounts Committee on Action Taken by Government on the recommendations of the Committee contained in their Hundred and Fifty-ninth Report relating to Milo Purchased from Abroad (Department of Food).

12.03 hrs.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL

REPORT OF THE JOINT COMMITTEE

SHRI LILADHAR KOTOKI (Now-gong): I beg to present the Report of the Joint Committee on the Bill further to amend the Code of Civil Procedure, 1908, and the Limitation Act, 1963.